

**THE GAUHATI HIGH COURT AT GUWAHAT**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-28/2003(Pt.)/1283 /A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Sanjay Hazarika,  
District and Sessions Judge,  
Hailakandi.

Dated Guwahati the <sup>th</sup> 14 March, 2022.

Sub: **Station leave permission.**

Ref:- Your letter No. JHD-I/2022/10/795, dtd 07.03.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the evening of 17.03.2022 till the morning of 21.03.2022**, has been granted. The Chief Judicial Magistrate, Hailakandi will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-28/2003(Pt.)/1284/A, dated** , 14-03-2022

Copy to :

1. The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**

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